## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 354 OF 2017**

Dated: 20<sup>th</sup> February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Manoj Kaushik for R-2

## **ORDER**

The learned counsel appearing for both the parties submitted that pleadings are complete in the instant Appeal.

Submissions made by the learned counsel appearing for both the parties, at supra, are placed on record.

List the matter for hearing on 11.04.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Pr/kt